

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Civil Appeal No(s). 877-878/2025

BADRI NARAIN SINGH & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

IA No. 111387/2026 - APPLICATION FOR SUBSTITUTION

Date : 14-05-2026 This matter was called on for hearing today.

For Appellant(s) : Mr. Somesh Chandra Jha, AOR
Mr. Anand Kumar Singh, Adv.

For Respondent(s) : Mr. Shashank Shekhar Singh, AOR

Mr. Gp. Capt. Karan Singh Bhati, AOR
Ms. Saumya Singh Bhati, Adv.
Mr. Yogeshwar Krishna Purohit, Adv.
Mr. Mayank Chaplot, Adv.
Mr. Utkarsh Singh Kachhawaha, Adv.
Ms. Nisha Thakur, Adv.
Mr. Abhyuday Pratap Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 3 have filed counter affidavit.

Learned counsel for the appellant has filed an application for substitution in respect of deceased appellant no. 3. The said application is within time and is hereby allowed.

Let the matter be processed for listing before the Hon'ble Court, under the rules.

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

GRACY L. BAWITLUNG
Registrar